

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/4721/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the September, 2021.

Sub:- **Civil vacation.**

Ref:- Your letter No. FCG.1/20/PJ/252/21 dtd. 29.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for availing the **entire Civil vacation from 09.10.2021 to 24.10.2021**, has been granted.

The Counsellor, Family Court-I, Kamrup(M), Guwahati shall be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4723

Memo NO.HC.VII-104/2001/4722-A, dated 30.9.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rda